

(i) Passed the Oilfields (Regulation and Development) Amendment Bill, 2025, with some amendments. The Bill was passed by the Rajya Sabha on the 3rd December, 2024.

I lay a copy of the Bill, as amended, on the Table.

(ii) Adopted the following Motion:

“That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one Member of Rajya Sabha to the Joint Committee on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 in the vacancy caused by the resignation of Shri V. Vijayasai Reddy from Rajya Sabha and communicate to Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

श्री नरेश बंसल (उत्तराखंड) : महोदय, मैं विभाग-संबंधित रक्षा संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

- (i) Seventh Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Welfare of Ex-Servicemen and Defence Research and Development Organisation (Demand Nos. 19, 20 and 21)’;
- (ii) Eighth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Army, Air Force, Navy, Joint Staff, Ex-Servicemen Contributory Health Scheme and Directorate General of Armed Forces Medical Services (Demand Nos. 20 and 21)’;
- (iii) Ninth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Capital Outlay on Defence Services, Defence Planning, Procurement Policy and Defence Pensions (Demand Nos. 21 and 22)’; and
- (iv) Tenth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Defence Public Sector Undertakings, Directorate of Ordnance (Coordination and Services—

New DPSUs), Directorate General of Quality Assurance, Directorate General of Aeronautical Quality Assurance and National Cadet Corps (Demand Nos. 20 and 21)'.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EXTERNAL AFFAIRS**

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report of the Department-related Parliamentary Standing Committee on External Affairs (Eighteenth Lok Sabha) on 'Demands for Grants of the Ministry of External Affairs for the year 2025-26'.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश): महोदय, मैं विभाग-संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति (2024-25) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (i) Fifth Report of the Committee (Eighteenth Lok Sabha) on 'Demands for Grants (2025-26)' of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment); and
 - (ii) Sixth Report of the Committee (Eighteenth Lok Sabha) on 'Demands for Grants (2025-26)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of Persons with Disabilities).
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**MOTION FOR ELECTION TO THE COUNCIL OF THE NATIONAL INSTITUTES OF
FOOD TECHNOLOGY, ENTREPRENEURSHIP AND MANAGEMENT (NIFTEM)**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I move the following Motion:—

“That in pursuance of clause (i) of sub-section (2) of Section 28 read with sub-section (1) of Section 29 of the National Institutes of Food Technology, Entrepreneurship and Management Act, 2021 (19 of 2021), this House do proceed to